

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
CUM-SPECIAL JUDGE (PC ACT) (CBI) ROUSE AVENUE
DISTRICT COURT: NEW DELHI**

CIRCULAR

It was noticed by Ld. Principal District Judge while taking a round of the building on 22.09.2020 that display board installed at ground floor was showing a matter in progress in a particular court but in fact no such matter was in progress in the said court. Similarly, in respect of other court no case was shown to be in progress but hearing in a case was in progress in the said. On enquiry it has transpired that concerned officials of the court are not feeding data to the system so as to reflect on the display board true status of hearing of a case in a each court room.

Hence, all Ld. Judicial Officers posted in Rouse Avenue District Court are hereby requested to direct their concerned staff to ensure feeding of correct information/live status of the case proceeding in the CIS server, so that correct data of case proceedings are being reflected on display board installed in the court rooms and corridors.

This Circular is issued with the prior approval of Ld. Principal District & Sessions Judge Cum-Special Judge (PC Act) (CBI), RADC, New Delhi.

This is computer generated copy and does not require signature.

Sd/-
(Harish Kumar)
Officer In-Charge (Computers)
Rouse Avenue District Court, New Delhi

No.E15305-15345/Comp./RADC/ND/2020

Dated: 28-09-2020

Copy forwarded digitally for information & necessary action to:

1. All The Judicial Officers posted at RADC, New Delhi.
2. P.S. to Ld. Principal District & Sessions Judge, RADC, New Delhi.
3. Brach In-Charge, Computer Branch, RADC, New Delhi for upload this on official website.
4. PWD (Electrical) RADC, New Delhi.
5. Reader to the undersigned.

Sd/-
Officer In-Charge (Computers)
Rouse Avenue District Court, New Delhi